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Shri P. G. Mavalankar, Shri Amrit Nahata. Shri H. M. Patel, Shri S. B. P. Pattabhi Rama Rao, Shri R. Balakrishna Pillai, Shri Bhola Raut, Shri N. K. P. Salve, Shri Vasant Sathe, Shri Era Sezhiyan, Shri K. K. Shetty. Shri Satyendra Narayan Sinha, Shri C. M. Stephen. Shri R. V. Swaminathan, Shrı V. Tulsiram, and Shri Y. B. Chavan

With instructions to report by the last day of the next session."

THE MINISTER OF PARLIAMFN-TARY AFFAIRS (SHRI K. RAGHU RAMAIAH). May I suggest that, if you and the leaders of the Opposition agree, we may refer this Bill to the Select Committee and the next Bill also, which is being referred to a Joint Committee, without any discussion?

MR. SPEAKER: I think, this has already been agreed upon, the question is:

"That the Bill further to amend the Income-tax Act, 1961, the Wealthtax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964, be referred to a Select Committee consisting of 30 members, namely :---

Shri Syed Ahmed Aga, Shri Virendra Agarwala, Shrı Chhatrapatı Ambesh, Shri Bhagwat Jha Azed. Shri K. Baladhandayutham. Shri Dharnidhar Basumatari, Shri Jyotarmoy Bosu, Shri Tridib Chaudhuri, Shri S. R. Damanı, Shri K. R. Ganesh, Shri Mani Ram Godara,

Shri D. P. Jadeja, Shrı Sat Pai Kapur. Shrimati Sheila Kaul. Shri Maharaj Singh, Shri P. G. Mavalankar. Shri Amrit Nahata, Shri H. M. Patel, Shri S. B. P. Pattabhi Rama Rao. Shri R. Balakrishna Paillai, Shri Bhola Raut. Shri N. K. P. Salve. Shri Vasant Sathe. Shri Era Sezhiyan, Shri K. K. Shetty. Shri Satvendra Narayan Sinha, Shri C. M. Stephen, Shri R. V. Swammathan, Shri V. Tulsiram, and Shri Y. B Chavan

with instructions to report by the last day of the next sessoin."

The motion was adopted

12.40 hrs. PLANTATIONS LABOUR (Amendment) BILL

MOTION TO CONCUR IN RAJYA SABHA RE-COMMENDATION TO JOIN JOINT COMMITTEE

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU-NATHA REDDY): 1 beg to move:

"That this House do concur in the recommendation of Raiya Sabhe that the House do join in the Joint Committee of the Houses on the Bill further to amend the Piantations Labour Act, 1951, made in the motion adopted by Rajya Sabha at its sitting held on the 9th May, 1973 and communicated to this House on the 10th May, 1973 and do resolve that the following 30 members of Lok

Sabha be nominated to serve on the said Joint Committee, namely:

Shri Aziz Imam,

Shri T. Balakrıshniah,

Shri Raghunandan Lai Bhatia,

Shri Chhutten Lal.

Shri Biren Dutta,

Shri Nageshwar Dwivcdi,

Shrimati Ganga Devi,

Shri S. B. Giri,

Shri J. Matha Gowder,

Shri Hukam Chand Kachwai,

Shri L. D. Kotoki,

Shri Raja Kulkarnı,

Shri Madhu Limaye,

Shri K. Mallanna,

Shri Tuna Oraon,

Shri Damodar Pandey,

Shri Ramsahai, Pandey,

Shri Pratap Singh,

Shri Natwarlal Patel,

Shri S. L. Peje,

Shrı Vayalar Ravi,

Shri K. Ramakrishna Roddy.

Shri Ebrahim Sulaiman Sait,

Shri Devendra Satpathy,

Shri Rancn Sen,

Shri Shiv Kumar Shastri.

Shri Somchand Solanki.

Shri G. Venkatswamy,

Shri Amarnath Vidyalankar, and

Shrı N. P. Yadav.

MR. SPEAKER: The question is:

"That this House do concur m the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Plantations Labour Act, 1951, made in the motion adopted by Rajya Sabha at its sitting held on the 9th May, 1973 and communicated to this House on the 10th May, 1973 and do resolve that the following 30 Members of Lok Sabhabe nominated to serve on the said Joint Committee, namely:

Shri Azız İmam.

Shri T. Balakrishniah,

Shri Raghunandan Lal Bhatia,

Shri Chhutten Lal,

Shri Biren Dutta,

Shri Nageshwar Dwivedi.

Shrimati Ganga Devi,

Shri S. B. Giri,

Shri J. Matha Gowder,

Shri Hukam Chand Kachwai.

Shrı L. D. Kotoki,

Shrı Raja Kulkarnı,

Shrı Madhu Limaye,

Shri K. Mallanna,

Shri Tuna Oraon,

Shrı Damodar Pandey,

Shri Ramsahai Pandey,

Shri Pratap Singh, Shri Natwarlal Patel,

Shri S L. Peic.

Shri Vayalar Ravi

Shri K. Ramakrishna Reddy,

Shri Ebrahim Sulaiman Sait,

Shri Devendra Satpathy,

Shri Ranen Sen.

Shri Shiv Kumar Shastri,

Shri Somchand Solanki,

Shri G. Venkatswamy,

Shri Amanrnath Vidyalankar, and

Shri N. P. Yadav

The motion was adopted.

12.42 hrs.

APPRENTICES (AMENDMENT) BILL— contd.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU-RAMAIAH): I had suggested to the Opposition and they had agreed also that this Bill which is a small non-controversial Bill may be passed without discussion, except that there are two official amendments.